

(3)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01-09-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/1218/2019  
NAME OF THE PETITIONER(S) : S LAKSHMANAN & ANOTHER  
NAME OF THE RESPONDENT(S) : GREEN PEACE CONSTRUCTIONS PVT LTD  
UNDER SECTION : 7 RULE 4 OF IBC

**ORDER**

Ld. Counsel Mr. Moris Ravi for the Applicant is present. There is no representation for the Respondent.

The Applicant is directed to take fresh notice to the Respondent and file Affidavit of Service before this Registry.

List the matter on **05.10.2020** for further hearing.

-sd-

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**

vs